

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS

LOK SABHA

STARRED QUESTION NO. *76

ANSWERED ON 21.07.2022

MINORITY STATUS TO COMMUNITIES

*76. SHRI SAUMITRA KHAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the communities accorded minority status by the Government so far;
- (b) the details of the provisions made by the Government to accord minority status;
- (c) whether the growing minority population has been reviewed especially in West Bengal;
- (d) if so, the details thereof and the time by which it is likely to be done; and
- (e) if not, the reasons therefor?

A N S W E R

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA
STARRED QUESTION No. *76 ASKED BY SHRI SAUMITRA KHAN, MEMBER
OF PARLIAMENT, FOR REPLY ON 21.07.2022 REGARDING "MINORITY
STATUS TO COMMUNITIES"**

(a) & (b) : The Central Government has notified six communities namely Christians, Sikhs, Muslims, Buddhists, Jains and Parsis as Minority communities under Section 2 (c) of the National Commission for Minorities (NCM) Act, 1992.

(c) to (e): The total population of India increased from 102,86,10,328 as per Census 2001, to 121,08,54,977 as per Census 2011. The population of minorities in the country increased from 19,37,29,246 (18.83%) as per Census 2001 to 23,38,49,851 (19.31%) as per Census 2011, whereas in West Bengal, the population of Minorities increased from 2,11,20,996 (26.34% of total population of West Bengal) as per Census 2001 to 2,57,20,296 (28.17% of total population of West Bengal) as per Census 2011. At present, there is no such proposal under consideration in the Ministry.
